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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/15	TP 94/16	Hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SNEHA MADHUR CONVERSE LAW	PETITIONER	

Counsel for petitioner is present. She has filed memo along with annexures showing that notices to R-1 to 3 were served. Copies of acknowledgments are filed. Respondents 1 to 3 are called, absent. No representation. R-1 to 3 is set ex-parte. Counsel for petitioner in CA 07/16 is present. It is taken up today. She undertakes to serve copy of the petition on the counsel for petitioner in the main petition who has to file objections.

List it on 04.10.2017.


MEMBER (J)


MEMBER (T)